

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 69/GT/2013

Date: 15.4.2014

To

Executive Director (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject : Determination of Tariff of Mouda STPS Stage-1 (2x500 MW) for the period from anticipated date of commercial operation Unit-1 to 31.3.2014

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 29.4.2014:

- i) As the second unit of Mouda STPS Stage 1 has also achieved COD on 27.3.2014, revised claim along with tariff forms with reference to actual COD of Unit-II shall be submitted.

2. Further action in this matter will be taken on receipt of the above information/clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)